

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18312/2026 BLAPL/6360/2026	ASHISH RAY @ NIKHIL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BADMAL /198 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000036/2026
2	D-BLAPL/18313/2026 BLAPL/6361/2026	PATHAN NAZAR KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000025/2026
3	D-BLAPL/18315/2026 BLAPL/6362/2026	BHAGABANA SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RAMPUR (SONEPUR) /186 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000095/2025
4	D-BLAPL/18293/2026 BLAPL/6363/2026	JAKIR ALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) 2(A)CC/0000006/2026
5	D-BLAPL/18295/2026 BLAPL/6364/2026	GAJENDRA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DABUGAM /124 /2026 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000029/2026
6	D-BLAPL/18306/2026 BLAPL/6365/2026	RAHUL SAHANI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TUMUDIBANDHA /5 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000035/2026
7	D-BLAPL/15050/2026 BLAPL/6366/2026	PRABHAS KARMI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BAUNISUNI /12 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000018/2026
8	D-BLAPL/18307/2026 BLAPL/6367/2026	SUBHAM SHAM PARATE VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000024/2026
9	D-BLAPL/15815/2026 BLAPL/6368/2026	ABHINASH BADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /311 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000041/2025
10	D-BLAPL/18330/2026 BLAPL/6369/2026	DAITARI BINDHANI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /62 /2026 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000081/2026
11	D-BLAPL/16572/2026 BLAPL/6370/2026	ASHOK KUMAR SAHA VS UNION OF INDIA, CBI	RAJEEV LOCHAN VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),Bhubaneswar TR/0000004/2017

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12	D-BLAPL/17186/2026 BLAPL/6371/2026	ASHOK PASPUREDDY @ ASHOK PASUPUREDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /103 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000062/2025
13	D-BLAPL/18351/2026 BLAPL/6372/2026	MALA MALLESHAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /281 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000157/2025
14	D-BLAPL/17218/2026 BLAPL/6373/2026	DUBULU SING @ DABULU SING VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /362 /2021 3RD ADDL DISTRICT JUDGE, BALASORE ST/0000032/2022
15	D-BLAPL/18354/2026 BLAPL/6374/2026	BAPI @ SAMANTA GOPABANDHU RANSINGH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026
16	D-BLAPL/18364/2026 BLAPL/6375/2026	MONU SINGH VS STATE OF ODISHA	PRINCE PATNAIK VS	TALABANIA /83 /2026 S.D.J.M.,PURI(Puri) GR/0000397/2026
17	D-BLAPL/18365/2026 BLAPL/6376/2026	PREM SUKRI @ ASIS @ ASISH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /11 /2026 A.D.J.,KORAPUT(Koraput) CT/0000049/2026
18	D-BLAPL/17612/2026 BLAPL/6377/2026	SUSHANTA KUMAR SAHU @ SUSHANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /132 /2026 J.M.F.C.,SAINTALA(Balangir) GR/0000129/2026
19	D-BLAPL/17481/2026 BLAPL/6378/2026	ASHIS LUHA @ KUHULU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /225 /2025 A.D.J.,BOUDH(Baudh) ST/0000070/2025
20	D-BLAPL/17876/2026 BLAPL/6379/2026	SOURJIT @ SOURAJIT BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE, SPL. COURT,BHUBANESHWAR TR/0000088/2026
21	D-BLAPL/17999/2026 BLAPL/6380/2026	SUBHAJIT MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	PARJANG /345 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000443/2026
22	D-BLAPL/18373/2026 BLAPL/6381/2026	SAROJ JANI VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	KHAJURIPADA /23 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000030/2025
23	D-BLAPL/18042/2026	DEBADATTA SANTIPRADA CHAUDHURY @ ALOK	BISWA PRAKASH DHAL	BAGHAMARI /197 /2026

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	BLAPL/6382/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000107/2026
24	D-BLAPL/18113/2026 BLAPL/6383/2026	MD. SAHABAJ @ MD SHABHOJ@ FUKNI VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /363 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001262/2026
25	D-BLAPL/16197/2026 BLAPL/6384/2026	BIBHUTI BHUSAN LENKA @ JITU VS STATE OF ODISHA	NIRANJAN PANDA VS	BOLAGARH P.S. /141 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000271/2025
26	D-BLAPL/18130/2026 BLAPL/6385/2026	SANJAY DAS @ MANTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.,BHOGRAI(Baleshwar) 2(A)CC/0000102/2026
27	D-BLAPL/18275/2026 BLAPL/6386/2026	JITENDRA KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /123 /2017 2ND A.D.J,KHURDA(Khordha) TR/0000021/2017
28	D-BLAPL/17837/2026 BLAPL/6387/2026	GOURI SAHA VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
29	D-BLAPL/17854/2026 BLAPL/6388/2026	SUKADEB BAGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /64 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000206/2026
30	D-BLAPL/18583/2026 BLAPL/6389/2026	SANGRAM BHOI @ SAMBHU @ SAMBHUA VS STATE OF ODISHA	BIJAY JENA VS	CUTTACK SADAR /446 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000124/2024
31	D-CMP/27293/2026 CMP/1027/2026	SUSHILA DEVI AGARWAL VS STATE OF ODISHA	SWARIP KUMAR PATNAIK VS	// ()
32	D-CONTC/27989/2026 CONTC/3457/2026	SHRADHANJALI JENA VS SHWETABH KUMAR, G.M, HRM DEPT., ODISHA GRAMEEN BANK	BIKRAM SENAPATI VS	// ()
33	D-CONTC/22571/2026 CONTC/3458/2026	M.SANKAR PRASAD DORA VS N.B.S.RAJPUT, I.A.S	VS	// ()
34	D-CONTC/27730/2026 CONTC/3459/2026	BATAKRUSHNA BISWAL VS	ADV. VS	// ()

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35	D-CONTC/22875/2026 CONTC/3460/2026	RABI NARAYAN ACHARYA, OAS BICHITRANANDA LENKA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// // 0 //
36	D-CONTC/23533/2026 CONTC/3461/2026	SUDAM CHARAN SAHU VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
37	D-CONTC/24884/2026 CONTC/3462/2026	RAMA CHANDRA DASH VS KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION	SADASIVA PATRA (1) VS	// 0 //
38	D-CONTC/25544/2026 CONTC/3463/2026	DR. JYOTI PRAKASH NANDA VS VINEET JOSHI, IAS	ADV. VS	// 0 //
39	D-CONTC/25547/2026 CONTC/3464/2026	DR.NABIN KUMAR PRADHAN VS VINEET JOSHI, IAS	ADV. VS	// 0 //
40	D-CONTC/25555/2026 CONTC/3465/2026	MAHESH KUMAR PANIGRAHI VS VINEET JOSHI, IAS	ADV. VS	// 0 //
41	D-CONTC/25559/2026 CONTC/3466/2026	DR. SUSHANTA HOTA VS VINEET JOSHI, IAS	ADV. VS	// 0 //
42	D-CONTC/25562/2026 CONTC/3467/2026	DR.JYOTI PRASAD DASH VS VINEET JOSHI, IAS	ADV. VS	// 0 //
43	D-CONTC/16162/2026 CONTC/3468/2026	BHAKTA BANDHU PANDA VS DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR, CUTTACK	SWAPNA KUMAR OJHA VS	// 0 //
44	D-CONTC/16767/2026 CONTC/3469/2026	AMRITA TIRKEY VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
45	D-CONTC/28255/2026 CONTC/3470/2026	ANURAG DWIBEDI VS ASHIS RANJAN SARANGI, ADDL. SEC. TO GOVT., BHUBANESWAR	SURYAKANTA DWIBEDI VS	// 0 //

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46	D-CONTC/18035/2026 CONTC/3471/2026	SULOCHANA MISHRA VS ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	GAJENDRANATH ROUT VS	// ()
47	D-CONTC/25782/2026 CONTC/3472/2026	BIPIN CHANDRA NAYAK VS SUSANTA KUMAR PANDA,M.D., ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANJAM	ADV. VS	// ()
48	D-CRLMP/18674/2026 CRLMP/796/2026	BATAKRUSHNA BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JAGATSINGPUR /230 /2026 ()
49	D-CRLMP/18671/2026 CRLMP/797/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	SHERAGADA /81 /2026 ()
50	D-CRLMP/16948/2026 CRLMP/798/2026	NIBEDITA SAHOO VS BISWAPRAKASH NAVAJEEVAN	PRASANTA KUMAR NANDA VS	//0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000050/2023
51	D-MACA/27460/2026 MACA/585/2026	S.B.I. GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS PURNA CHANDRA SWAIN	G.P.DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000073/2024
52	D-MACA/27467/2026 MACA/586/2026	MANAGER(LLEGAL), SHRIRAM GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS KUNI JENA	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000114/2019
53	D-MACA/27717/2026 MACA/587/2026	BIMALA PRADHAN VS SIMANTA MOHAPATRA	AKHSHAYA KUMAR PATI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000762/2012
54	D-MACA/27749/2026 MACA/588/2026	PRATIMA PRADHAN VS GOUTAM PYARIMOHAN	PRABASH CHANDRA PATTANAİK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000071/2020
55	D-RSA/27635/2026 RSA/312/2026	PRAKASH KUMAR PRASAD VS RABINARAYAN PRASAD RAM	SOUBHAGYA SUNDAR DAS VS	// P.O SPL.COURT SC AND ST (POA) ACT, RFA/0000073/2016
56	D-TRP(C)/27363/2026 TRP(C)/188/2026	RASMITA MOHAPATRA VS DURGA NARAYAN MOHAPATRA	MANORANJAN PADHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000023/2022
57	D-TRP(C)/27499/2026	RAJNANDINI PUJARI	SUMAN MODI	//

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	TRP(C)/189/2026	VS PRAGYANANDA PANDA	VS	CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS Mat/0000047/2026
58	D-TRP(C)/27716/2026 TRP(C)/190/2026	KADAMBINI MOHAPATRA VS NARAYAN SAHOO	PRIYA RANJAN SINGH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000032/2026
59	D-TRP(C)/27777/2026 TRP(C)/191/2026	SWETA BAIRAGI VS SHYAM SUNDAR BANKIA	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkar CS/0000017/2026
60	D-TRP(C)/27877/2026 TRP(C)/192/2026	SUCHISMITA BEHERA VS SANJAY KUMAR SETHI	ACHYUTANANDA PATTANAIAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000237/2025
61	D-TRP(C)/27899/2026 TRP(C)/193/2026	K.MANISHA PATRO VS JINUGU AVINASH	SHASHI BHUSAN JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000358/2025
62	D-WA/20535/2026 WA/845/2026	PUNJAB NATIONAL BANK,NEW DELHI VS SURYAKANT ROURTRAY	ANJAN KUMAR BISWAL VS	// () //
63	D-WA/24106/2026 WA/846/2026	STATE OF ODISHA VS SUNIL KUMAR MISHRA	SASWAT DAS,A.G.A VS	// () //
64	D-WP(C)/27345/2026 WP(C)/19362/2026	SNEHASIS DASH VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //
65	D-WP(C)/26661/2026 WP(C)/19363/2026	GHANASHYAM KISHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
66	D-WP(C)/27360/2026 WP(C)/19364/2026	ARPITA PATTNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
67	D-WP(C)/28007/2026 WP(C)/19365/2026	HERITAGE VISION EDUCATIONAL TRUST, BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// () //
68	D-WP(C)/26780/2026 WP(C)/19366/2026	AJITA KUMAR SAHOO VS	SASWATI SOUMYA SAHU VS	// () //

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69	D-WP(C)/23715/2026 WP(C)/19367/2026	STATE OF ODISHA JYOTSNA MISHRA VS	ABHILASH MISHRA VS	// // 0
70	D-WP(C)/27373/2026 WP(C)/19368/2026	STATE OF ODISHA KABITARANI ACHARYA VS	BANSHIDHAR SATAPATHY VS	// // 0
71	D-WP(C)/26948/2026 WP(C)/19369/2026	STATE OF ODISHA BISWANATH DHAL VS	MITHUN KUMAR PRADHAN VS	// // 0
72	D-WP(C)/27128/2026 WP(C)/19370/2026	STATE OF ODISHA SATRUGHNA MATIA VS	SWAPNIL ROY VS	// // 0
73	D-WP(C)/27376/2026 WP(C)/19371/2026	STATE OF ODISHA SARADAMANI MODI VS	BANSHIDHAR SATAPATHY VS	// // 0
74	D-WP(C)/27202/2026 WP(C)/19372/2026	STATE OF ODISHA KABITA JENA @ JANA VS	SARBESWAR SAHOO VS	// // 0
75	D-WP(C)/26259/2026 WP(C)/19373/2026	AXIS BANK LTD., BALASORE RABINDRA NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0
76	D-WP(C)/27657/2026 WP(C)/19374/2026	STATE OF ODISHA PRASMITA PALEI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
77	D-WP(C)/27378/2026 WP(C)/19375/2026	STATE OF ODISHA ASHRAM CHARAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
78	D-WP(C)/27384/2026 WP(C)/19376/2026	STATE OF ODISHA K.DAMAYANTI DORA VS	BANSHIDHAR SATAPATHY VS	// // 0
79	D-WP(C)/27206/2026 WP(C)/19377/2026	STATE OF ODISHA JAGAMOHAN PRADHAN VS	SARBESWAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/26999/2026 WP(C)/19378/2026	BANAMALI TAPPO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
81	D-WP(C)/27379/2026 WP(C)/19379/2026	NIRANJAN BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
82	D-WP(C)/26262/2026 WP(C)/19380/2026	M.C.OF PRAHALLAD HIGH SCHOOL, APANAMALA, MALKANGIRI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
83	D-WP(C)/27254/2026 WP(C)/19381/2026	TOFAN KUMAR SAHOO VS STATE INFORMATION COMMISSION -CUM- 2ND APPELLATE AUTHORITY, TOSHALI	BHAWAN, BHUBANESWAR VS	// 0 //
84	D-WP(C)/27324/2026 WP(C)/19382/2026	SUJAN BEHERA VS SUB-COLLECTOR AND SUB-DIVISIONAL MAGISTRATE, TALCHER, ANGUL	RAJENDRA KUMAR PRADHAN VS	// 0 //
85	D-WP(C)/27004/2026 WP(C)/19383/2026	SANJAY MIRDHA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
86	D-WP(C)/27059/2026 WP(C)/19384/2026	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
87	D-WP(C)/27693/2026 WP(C)/19385/2026	BINOD BIHARI BALA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
88	D-WP(C)/27387/2026 WP(C)/19386/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
89	D-WP(C)/27696/2026 WP(C)/19387/2026	PRAHALLAD BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
90	D-WP(C)/27571/2026 WP(C)/19388/2026	BIPIN BIHARI SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
91	D-WP(C)/28147/2026	AMIT KUMAR DASH @ AMIT KUMAR DAS	JIBAN JYOTI PRADHAN	//

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	WP(C)/19389/2026	VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
92	D-WP(C)/28248/2026 WP(C)/19390/2026	HERITAGE VISION EDUCATIONAL TRUST, BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
93	D-WP(C)/28251/2026 WP(C)/19391/2026	HERITAGE VISION EDUCATIONAL TRUST, BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
94	D-WP(C)/27957/2026 WP(C)/19392/2026	ANUSUYA MEHER VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
95	D-WP(C)/27946/2026 WP(C)/19393/2026	RAJU MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
96	D-WP(C)/23573/2026 WP(C)/19394/2026	GANESH CHANDRA MISHRA VS COLLECTOR, KHORDA	KISHORE KUMAR MISHRA VS	// 0 //
97	D-WP(C)/27855/2026 WP(C)/19395/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
98	D-WP(C)/27960/2026 WP(C)/19396/2026	SUDHA MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
99	D-WP(C)/27949/2026 WP(C)/19397/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
100	D-WP(C)/27950/2026 WP(C)/19398/2026	SADANANDA NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
101	D-WP(C)/27966/2026 WP(C)/19399/2026	AJAY MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
102	D-WP(C)/27872/2026 WP(C)/19400/2026	PURNA CHANDRA BEHERA VS	ARJUNA CHARANA BEHERA VS	// 0

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103	D-WP(C)/27967/2026 WP(C)/19401/2026	STATE OF ODISHA SUNIL KUMAR MUNDA VS	ABHAYA KHANDELWAL VS	// // 0
104	D-WP(C)/27873/2026 WP(C)/19402/2026	STATE OF ODISHA BANK OF INDIA, MAHANADI VIHAR BRANCH, CUTTACK VS	SIBADUTTA RAMAPRASAD MISHRA VS	// // 0
105	D-WP(C)/27953/2026 WP(C)/19403/2026	PRADIPTA KUMAR ROUT PIHU MUNDA VS	DIPTI RANJAN BHOKTA VS	// // 0
106	D-WP(C)/27969/2026 WP(C)/19404/2026	STATE OF ODISHA NAMITA MUNDA VS	ABHAYA KHANDELWAL VS	// // 0
107	D-WP(C)/27955/2026 WP(C)/19405/2026	STATE OF ODISHA BALARAM MUNDA VS	ABHAY KHANDELWAL VS	// // 0
108	D-WP(C)/27065/2026 WP(C)/19406/2026	STATE OF ODISHA DILLIP KUMAR MOHANTA VS	RASMITA SWAIN VS	// // 0
109	D-WP(C)/27876/2026 WP(C)/19407/2026	STATE OF ODISHA LIJA ROUtra @ LIJA ROUTrAY VS	ARJUNA CHARANA BEHERA VS	// // 0
110	D-WP(C)/27879/2026 WP(C)/19408/2026	STATE OF ODISHA MANORANJAN NAYAK VS	RANJAN KUMAR NAYAK VS	// // 0
111	D-WP(C)/27665/2026 WP(C)/19409/2026	STATE OF ODISHA CHINMAYA PRASAD MALLICK VS	DR. BINODA KUMAR MISHRA VS	// // 0
112	D-WP(C)/27671/2026 WP(C)/19410/2026	STATE OF ODISHA NATABARA SAMAL VS	SUDHIR KUMAR MALLICK VS	// // 0
113	D-WP(C)/28060/2026 WP(C)/19411/2026	STATE OF ODISHA GYANENDRA KUMAR VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/27548/2026 WP(C)/19412/2026	SHYAMALENDU SAHU VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
115	D-WP(C)/27686/2026 WP(C)/19413/2026	OSHILATA DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
116	D-WP(C)/27602/2026 WP(C)/19414/2026	RANJIT SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
117	D-WP(C)/27666/2026 WP(C)/19415/2026	SNIGDHARANI SAHOO VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
118	D-WP(C)/27825/2026 WP(C)/19416/2026	ARAKHITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	D-WP(C)/27829/2026 WP(C)/19417/2026	TARANI SEN KISAN VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
120	D-WP(C)/27948/2026 WP(C)/19418/2026	PRAVAT KUMAR SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
121	D-WP(C)/27830/2026 WP(C)/19419/2026	SWAPNA MOHANTY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
122	D-WP(C)/24692/2026 WP(C)/19420/2026	RANJIT KUMAR NAYAK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
123	D-WP(C)/27832/2026 WP(C)/19421/2026	MANGALA PRASANNA NAYAK VS CHIEF COMMISSIONER, CT AND GST ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
124	D-WP(C)/27904/2026 WP(C)/19422/2026	M/S.REBATI MOTORS, BOUNSALUNDI, GANJAM VS REGIONAL OFFICE, HERO MOTOCROP LTD., CUTTACK	ANSHUMAN DAS VS	// 0 //
125	D-WP(C)/25329/2026	HIMANSU SEKHAR SAHOO	RAMAKANTA SARANGI	//

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	WP(C)/19423/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/28399/2026 WP(C)/19424/2026	CHITTARANJAN PILLA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
127	D-WP(C)/27880/2026 WP(C)/19425/2026	PRASANTA DAS @ PRASANTA KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
128	D-WP(C)/27971/2026 WP(C)/19426/2026	LISA MUNDA VS STATE OF ODISHA	ABHAYA KHANDELWAL VS	// 0 //
129	D-WP(C)/28017/2026 WP(C)/19427/2026	BANK OF INDIA, GANESWARPUR (JANUGANJ) BRANCH, BALASORE VS SANDIP DAS MOHAPATRA	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
130	D-WP(C)/28100/2026 WP(C)/19428/2026	SUMANTA KUMAR MUDULI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
131	D-WP(C)/28150/2026 WP(C)/19429/2026	ARUN KUMAR MOHANTY VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
132	D-WP(C)/27907/2026 WP(C)/19430/2026	KAJAL MALLIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
133	D-WP(C)/27898/2026 WP(C)/19431/2026	KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD., BALASORE VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
134	D-WP(C)/27908/2026 WP(C)/19432/2026	ANNAPURNA MOHANTY VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
135	D-WP(C)/25333/2026 WP(C)/19433/2026	SATYAJIT SAHOO VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
136	D-WP(C)/28398/2026 WP(C)/19434/2026	WAZID KHAN VS	SUKANTA KUMAR NAYAK VS	// 0

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137	D-WP(C)/27900/2026 WP(C)/19435/2026	STATE OF ODISHA M/S PABITRA MOHAN NAYAK,JAGATSINGHPUR VS	SIDHANT DWIBEDI VS	// // 0
138	D-WP(C)/28407/2026 WP(C)/19436/2026	STATE OF ODISHA SK.S ARIF HUSSAIN VS	SUKANTA KUMAR NAYAK VS	// // 0
139	D-WP(C)/26942/2026 WP(C)/19437/2026	STATE OF ODISHA DIGAMBAR BISWAL VS	PRAKASH CHANDRA DASH VS	// // 0
140	D-WP(C)/18047/2026 WP(C)/19438/2026	THE COLLECTOR, CUTTACK CHANDRA MOHAN ROURAY VS	TUKUNA KUMAR MISHRA VS	// // 0
141	D-WP(C)/28413/2026 WP(C)/19439/2026	STATE OF ODISHA ANKURA @ ANKURA CHARAN SAHOO VS	SUKANTA KUMAR NAYAK VS	// // 0
142	D-WP(C)/27911/2026 WP(C)/19440/2026	STATE OF ODISHA KAUPADA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD., KENDRAPARAANSHUMAN DAS VS	SUKANTA KUMAR NAYAK VS	// // 0
143	D-WP(C)/27924/2026 WP(C)/19441/2026	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	PRAKASH KUMAR ROUT VS	// // 0
144	D-WP(C)/24872/2026 WP(C)/19442/2026	STATE OF ODISHA ARJUN MAHAKUDU VS	PRAVAT KUMAR DAS VS	// // 0
145	D-WP(C)/26353/2026 WP(C)/19443/2026	STATE OF ODISHA PADMANAV CHOUDHURY VS	PRAVAT KUMAR DAS VS	// // 0
146	D-WP(C)/25382/2026 WP(C)/19444/2026	STATE OF ODISHA PADMANAV CHOUDHURY VS	PRAVAT KUMAR DAS VS	// // 0
147	D-WP(C)/28029/2026 WP(C)/19445/2026	STATE OF ODISHA BHARAT CHANDRA BEHERA VS STATE OF ODISHA	PRAVAT KUMAR DAS VS PRASANTA KUMAR MISHRA VS	// // 0 0 //

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148	D-WP(C)/27040/2026 WP(C)/19446/2026	PRAFULLA KUMAR MANGAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
149	D-WP(C)/14765/2026 WP(C)/19447/2026	KIRTAN BEJ VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
150	D-WP(C)/25545/2026 WP(C)/19448/2026	LAXMAN PRADHAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
151	D-WP(C)/28037/2026 WP(C)/19449/2026	BHASKAR CHANDRA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/27245/2026 WP(C)/19450/2026	NAGEN KUMAR PRADHAN VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD, KHURDA	SIBAPRASAD PATI VS	// 0 //
153	D-WP(C)/27941/2026 WP(C)/19451/2026	JASMITA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
154	D-WP(C)/28142/2026 WP(C)/19452/2026	MUKESH PATHI VS COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI-13	BISWABIHARI MOHANTY VS	// 0 //
155	D-WP(C)/27970/2026 WP(C)/19453/2026	RAGHUNATH HANSDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
156	D-WP(C)/28184/2026 WP(C)/19454/2026	VISHAL DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
157	D-WP(C)/27423/2026 WP(C)/19455/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
158	D-WP(C)/17366/2026 WP(C)/19456/2026	JITENDRA PUSTY VS STATE OF ORISSA	DILIP KUMAR SAHU VS	// 0 //
159	D-WP(C)/28232/2026	HIMANSHU SHEKHAR SAHU	SATYAJIT SAMAL	//

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	WP(C)/19457/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/27429/2026 WP(C)/19458/2026	PURNA CHANDRA NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
161	D-WP(C)/27798/2026 WP(C)/19459/2026	GANESH KUMAR RAJU VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
162	D-WP(C)/23592/2026 WP(C)/19460/2026	SUBHASIS TRIPATHY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
163	D-WP(C)/27436/2026 WP(C)/19461/2026	TARANISEN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
164	D-WP(C)/27710/2026 WP(C)/19462/2026	RITA PARICHHA VS THE NATIONAL HORTICULTURE BOARD, BHUBANESWAR	SIDHARTH MALLICK VS	// 0 //
165	D-WP(C)/24472/2026 WP(C)/19463/2026	SRIDHAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
166	D-WP(C)/26194/2026 WP(C)/19464/2026	MADAN MOHAN PANDA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
167	D-WP(C)/25323/2026 WP(C)/19465/2026	CHITTA RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
168	D-WP(C)/27913/2026 WP(C)/19466/2026	SHEKHAR CHANDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
169	D-WP(C)/26113/2026 WP(C)/19467/2026	M/S.DILIP CONSTRUCTION PVT.LTD., BHUBANESWAR VS THE STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
170	D-WP(C)/26205/2026 WP(C)/19468/2026	TRIDIB KUMAR NAYAK VS	SUSHREE SANGITA PASAYAT VS	// 0

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171	D-WP(C)/28143/2026 WP(C)/19469/2026	STATE OF ODISHA PRABHAS PATRA VS	SOUMYA JYOTI BISWAL VS	// // ()
172	D-WP(C)/27914/2026 WP(C)/19470/2026	STATE OF ODISHA TAMANNA SAHU VS	JAGABANDHU SAHU VS	// // ()
173	D-WP(C)/26276/2026 WP(C)/19471/2026	STATE OF ODISHA LAXMINARAYAN KAR VS	MAHENDRA KUMAR SAHOO VS	// // ()
174	D-WP(C)/26217/2026 WP(C)/19472/2026	STATE OF ORISSA KALIA PATAMAJHI VS	GAGAN BIHARI SINGH VS	// // ()
175	D-WP(C)/28128/2026 WP(C)/19473/2026	STATE OF ODISHA RENUBALA MOTHERS NURSING COLLEGE, KHURDHA VS	SOHAN MISHRA VS	// // ()
176	D-WP(C)/26222/2026 WP(C)/19474/2026	STATE OF ODISHA SOUBHAGINI PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
177	D-WP(C)/28134/2026 WP(C)/19475/2026	STATE OF ODISHA ARYABHATT INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	SOHAN MISHRA VS	// // ()
178	D-WP(C)/26065/2026 WP(C)/19476/2026	STATE OF ODISHA MAMATA PATRA VS	SOUBHAGYA KUMAR DASH VS	// // ()
179	D-WP(C)/26311/2026 WP(C)/19477/2026	STATE OF ODISHA PITAMBAR MAHANTA VS	PRADEEP KUMAR DAS VS	// // ()
180	D-WP(C)/26579/2026 WP(C)/19478/2026	STATE OF ODISHA M/S ANUSHA PROJECTS PVT. LTD., KORAPUT VS	SUBASH CHANDRA SAHOO VS	// // ()
181	D-WP(C)/27752/2026 WP(C)/19479/2026	THE DY. COMMISSIONER OF CT AND GST CIRCLE, KORAPUT DAMAYANTI PADHIARI VS	BANSHIDHAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/17492/2026 WP(C)/19480/2026	BHAJENDRA KISKU VS LILIMANI HANSDA	PRAVAT KUMAR MOHANTY VS	// 0 //
183	D-WP(C)/27440/2026 WP(C)/19481/2026	SANTOSH KUMAR KAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	D-WP(C)/26312/2026 WP(C)/19482/2026	ABDUL HANAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
185	D-WP(C)/27446/2026 WP(C)/19483/2026	CHINTAMANI MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	D-WP(C)/27464/2026 WP(C)/19484/2026	ARUNA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	D-WP(C)/26146/2026 WP(C)/19485/2026	N.DHANA LAXMI VS THE CHAIRMAN, RAILWAY RECRUITMENT CELL, EAST COAST RAILWAY, BHUBANESWAR	BIPLAB MOHANTY VS	// 0 //
188	D-WP(C)/26313/2026 WP(C)/19486/2026	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
189	D-WP(C)/26756/2026 WP(C)/19487/2026	NELSON BADA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
190	D-WP(C)/26207/2026 WP(C)/19488/2026	BHARATIYA BIKASH PARISHAD, KHURDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
191	D-WP(C)/26416/2026 WP(C)/19489/2026	BHANJA MAHAPATRA VS AUTHORIZED OFFICER CUM CHIEF MANAGER, CREDIT AND NPA, SBI,GANJAM	SANTOSH KUMAR MAHANTY VS	// 0 //
192	D-WP(C)/27465/2026 WP(C)/19490/2026	MINAKSHI NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	D-WP(C)/26435/2026	KHETRABATI PATEL @ CHOUDHURY	PRAHALLADA SAHU	//

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	WP(C)/19491/2026	VS ADM, (RR), MCL, BASUNDHARA, SUNDERGARH	VS	() //
194	D-WP(C)/15554/2026 WP(C)/19492/2026	KANDARPA RAUT VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// () //
195	D-WP(C)/27574/2026 WP(C)/19493/2026	SUNA MAHALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
196	D-WP(C)/28027/2026 WP(C)/19494/2026	RAMESH CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
197	D-WP(C)/26439/2026 WP(C)/19495/2026	JITENDRA KUMAR SAHOO VS ODISHA GRAMYA BANK, GANDAMUNDA	KOUSIK ANANDA GURU VS	// () //
198	D-WP(C)/22200/2026 WP(C)/19496/2026	LILABATI SATPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
199	D-WP(C)/28310/2026 WP(C)/19497/2026	DIPTYMAYEE MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //
200	D-ABLAPL/15322/2026 ABLAPL/7329/2026	PINTU SAHU @ TITENDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /112 /2022 () //
201	D-ABLAPL/16575/2026 ABLAPL/7330/2026	BABUL KABATI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BHADRESWAR /119 /2026 () //
202	D-ABLAPL/16577/2026 ABLAPL/7331/2026	LAXMAN DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000036/2026
203	D-ABLAPL/18430/2026 ABLAPL/7332/2026	BINOD KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /66 /2026 () //
204	D-ABLAPL/16656/2026 ABLAPL/7333/2026	MERUDHAR DALAI VS	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /210 /2022 ()

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205	D-ABLAPL/18433/2026 ABLAPL/7334/2026	STATE OF ODISHA AMIT KUMAR DAS VS	BIDESHI KUMAR GHADEI VS	// TIRTOL /299 /2026 ()
206	D-ABLAPL/16854/2026 ABLAPL/7335/2026	STATE OF ODISHA ABHIMANYU BAIDYA VS	SUDEEP KUMAR SARANGI VS	// KHALLIKOTE /387 /2026 ()
207	D-ABLAPL/18436/2026 ABLAPL/7336/2026	STATE OF ODISHA SUJIT PATRA VS	AMULYA RATNA PANDA VS	// BALIAPAL /268 /2026 ()
208	D-ABLAPL/18001/2026 ABLAPL/7337/2026	STATE OF ODISHA MALAYA NAYAK VS	PRANAB KUMAR SAMANTRAY VS	// TELKOI /47 /2026 ()
209	D-ABLAPL/18438/2026 ABLAPL/7338/2026	STATE OF ODISHA PAPA BEHERA @ SANJAY BERA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /313 /2026 ()
210	D-ABLAPL/18011/2026 ABLAPL/7339/2026	STATE OF ODISHA PRIYANSU SEKHAR PARIDA VS	BEDA PRAKASH PANDA VS	// ASKA /262 /2026 ()
211	D-ABLAPL/18440/2026 ABLAPL/7340/2026	STATE OF ODISHA KAMBU DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /120 /2025 ()
212	D-ABLAPL/18024/2026 ABLAPL/7341/2026	STATE OF ODISHA SOUMYARANJAN BEHERA VS	CHIRANJIB ROUT VS	// KANIHA /137 /2026 ()
213	D-ABLAPL/18503/2026 ABLAPL/7342/2026	STATE OF ODISHA RAJ SINGH BINDRA VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /145 /2026 ()
214	D-ABLAPL/18548/2026 ABLAPL/7343/2026	STATE OF ODISHA RAJANIKANTA MOHANTY VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /351 /2023 ()
215	D-ABLAPL/18504/2026 ABLAPL/7344/2026	STATE OF ODISHA MONALISHA BEHERA VS	PARTHA SARATHI DAS VS	// CAPITAL P.S. /473 /2026 ()
		STATE OF ODISHA		//

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216	D-ABLAPL/18506/2026 ABLAPL/7345/2026	BABINDRA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /422 /2026 () //
217	D-ABLAPL/18076/2026 ABLAPL/7346/2026	RATHA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /140 /2026 () //
218	D-ABLAPL/18138/2026 ABLAPL/7347/2026	BHIMA GOCHHAYAT @ GOCHAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARPOKHARIA /117 /2026 () //
219	D-ABLAPL/18077/2026 ABLAPL/7348/2026	ANUBHAV SUNANI @ ANUBHABA SUNANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /251 /2026 () //
220	D-ABLAPL/18165/2026 ABLAPL/7349/2026	SIWA KEUT @ SHIBA KEUT @ SHIBA KEUNT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000006/2025
221	D-ABLAPL/18172/2026 ABLAPL/7350/2026	BHIMSEN NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BRAMHA BARADA /81 /2026 () //
222	D-ABLAPL/18389/2026 ABLAPL/7351/2026	CHANDAN DAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /578 /2025 () //
223	D-ABLAPL/13387/2026 ABLAPL/7352/2026	BIKRAM KESHARI ROUTRAY @ BALIM ROUTRAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /60 /2026 () //
224	D-ABLAPL/18487/2026 ABLAPL/7353/2026	ABHAY BISHOI VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /304 /2026 () //
225	D-ABLAPL/14716/2026 ABLAPL/7354/2026	MOTHER IN LAW OF INFORMANT VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	BHOGRAI /139 /2026 () //
226	D-ABLAPL/18493/2026 ABLAPL/7355/2026	AJIT KUMAR PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGAON /110 /2026 () //
227	D-ABLAPL/18529/2026	PRASANJEET PADIHARI	DEVASHIS PANDA	CUTTACK VIGILANCE /3 /2026

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	ABLAPL/7356/2026	VS STATE OF ODISHA(VIG.)	VS	() //